

C.A.T. Bench, JAIPUR

Date of Order	Orders
7.4.99	None present for the applicant Mr. U.D. Sharma - Counsel for respondents. ^{has been} None present for the applicant ^{on} Since 20.3.98, 23.4.98, 29.5.98, 10.8.98, 10.2.1999 and 9.3.1999. Today also none was ^{is} present on behalf of the applicant. This O.A is pending since 1997. It appears that the applicant does not want to ^{withdraw} provs this O.A which is dismissed for nonprosecution on the part of the applicant.

Read copy

6/9
12/4/99

Copy of order
issued to applicant

vide - 257
dt - 13/4/99

54/99.

Central Administrative Tribunal
Jaipur Bench, JAIPUR
Certified That the Order Action is
Required To Be Taken & The Case is
Fit For Consignment To Record.

Dealing Asstt. Record Section Officer
Digit No... 2... Keeper (Judicial)

(Ratan Prakash)
M (5).